LOK SABHA

UNSTARRED QUESTION NO. 1339

TO BE ANSWERED ON 2ND MAY 2016

SHORTAGE/BLACK MARKETING OF LPG

1339. DR. J. JAYAVARDHAN:

SHRI GAJANAN KIRTIKAR:

SHRI ASHOK SHANKARRAO CHAVAN:

SHRI SHRIRANG APPA BARNE:

SHRI R. DHRUVA NARAYANA:

SHRI ADHALRAO PATIL SHIVAJIRAO:

DR. SUNIL BALIRAM GAIKWAD:

SHRI DALPAT SINGH PARASTE:

SHRI VINOD KUMAR SONKAR:

SHRI RAVINDRA KUMAR PANDEY:

SHRI SUNIL KUMAR SINGH:

SHRI RAJESHBHAI CHUDASAMA:

SHRI B. VINOD KUMAR:

KUNWAR HARIBANSH SINGH:

SHRI DHARMENDRA YADAV:

SHRI BHEEMRAO B. PATIL:

SHRI S.R. VIJAYAKUMAR:

SHRI HARISHCHANDRA CHAVAN:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether shortage of LPG has been reported from most of the States and if so, the details thereof and the reasons therefor along with number of LPG consumers in the country, State/UT-wise;
- (b) the number of cases of black marketing of LPG reported during each of the last three years and the action taken/ flash raids conducted at LPG godowns/ agencies to curb this malpractice in the country along with number of such cases identified where prior information of raids was reportedly leaked by Oil Marketing Companies (OMCs) during the said period and action taken by the Government in this regard, State/UT/OMC-wise;
- (c) whether most of the rural households are deprived of LPG because of lack of information about the process of getting a connection and their inability to pay for a

connection and if so, the details thereof along with the steps taken by the Government to focus cash flow, awareness, availability and administration;

- (d) the details of target set and achievement made including guidelines/ criteria to be followed for new LPG connections to the people belonging to BPL categories under new scheme/Pradhan Mantri Ujjwala Yojana (PMUY) in the country, State/UT-wise;
- (e) the details of free of cost and on EMI basis LPG connections provided to BPL women under new scheme/ PMUY including number of complaints received for not providing LPG connections by some dealers and action taken by the Government against them, State/UT-wise; and
- (f) whether Direct Benefits Transfer of LPG subsidy programme has created additional barriers for economically weaker households and if so, the details thereof and the steps taken/being taken in this regard?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार) (श्री धर्मेंद्र प्रधान)

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) Public Sector Oil Marketing Companies (OMCs) have reported that there is no shortage of LPG in the country.

However, delay in refill supplies may occur in the event of a backlog due to non-availability of filled LPG cylinders with the distributors for unavoidable reasons such as road breaches, floods, strikes, incidents of bandhs, shortage of bulk LPG, non-availability of trucks, etc. and in such situations bottling plants work on extended hours as well as on holidays to clear the backlog. OMCs have also reported that they are regularly monitoring all the distributorships and any additional supplies required by the distributors, to meet the demand, is released accordingly so as to ensure that all consumers including rural consumers get timely refill supplies.

State/UT-wise details of LPG consumers is at Annexure-I.

(b) State/UT-wise details of established cases of irregularities including black marketing during the period of last three years(2012-13, 2013-14, 2014-15) and for the period from April, 15 to Jan, 16 are at **Annexure-II**.

OMCs have informed that there are provisions of Marketing Discipline Guidelines(MDG)/ distributorship agreement for taking action against the erring LPG distributorships, if they notice any established cases of irregularities committed by them. The number of inspections carried out during three years and current year (April 15-Jan 16) State/UT-wise, OMCs-wise is at **Annexure-III.**

(c) to (e) OMCs have reported that their distributors are under instructions to release new connections on demand. Notices/banners have been put at showrooms of distributors to increase awareness on availability of LPG connections

Further, the Government has recently launched "Pradhan Mantri Ujjwala Yojana" for providing deposit free LPG connections to 5 crore women belonging to the Below Poverty Line (BPL) families over a period of 3 years starting from FY 2016-17. Eligible families will be identified through the Socio-Economic Caste Census 2011 data. Priority will be given to those States where LPG coverage is lower than the national coverage.

The Government will bear an expenditure upto Rs. 1600/- for a new connection. The customer will have to bear the cost of Hot Plate and purchase of first refill. This, in turn, will be financed at zero interest cost by the OMCs and recoverable through EMIs.

(f) DBTL has not created any additional barriers for economically weaker households. With the implementation of the Jan Dhan Yojana Scheme, opening of bank accounts has become easier thus making direct transfer of subsidy to the intended customer easier.

Annexure-I Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 1339 for 02.05.2016 State-wise LPG customers as on 01.04.2016

STATE/UT	Active dome	Active domestic LPG customers of OMCs (in lakhs)					
STATE/OT	Approx. Rural	Apprx. Urban	Total				
CHANDIGARH	0.02	2.60	2.62				
DELHI	0.00	45.68	45.68				
HARYANA	15.33	31.55	46.88				
HIMACHAL PRADESH	7.72	5.36	13.09				
JAMMU & KASHMIR	6.12	10.18	16.29				
PUNJAB	23.56	38.04	61.60				
RAJASTHAN	33.84	53.80	87.64				
UTTAR PRADESH	86.27	114.84	201.11				
UTTRANCHAL	5.09	13.94	19.03				
SUB TOTAL NORTH	177.95	316.00	493.94				
ANDAMAN & NICOBAR	0.23	0.50	0.73				
ARUNACHAL PRADESH	0.36	1.53	1.88				
ASSAM	7.93	22.21	30.14				
BIHAR	37.68	29.72	67.39				
JHARKHAND	6.47	12.73	19.20				
MANIPUR	0.99	2.27	3.26				
MEGHALAYA	0.16	1.19	1.35				
MIZORAM	0.98	1.42	2.40				
NAGALAND	0.32	1.44	1.76				
ODISHA	16.08	16.85	32.94				
SIKKIM	0.35	0.78	1.13				
TRIPURA	1.80	2.29	4.09				
WEST BENGAL	37.04	73.64	110.67				
SUB TOTAL EAST	110.39	166.57	276.95				
CHATTISGARH	7.66	11.78	19.44				
DADRA & NAGAR HAVELI	0.00	0.69	0.69				

ALL INDIA	652.14	1010.40	1662.55
SUB TOTAL SOUTH	250.82	286.47	537.30
TELANGANA	40.24	44.37	84.61
TAMILNADU	86.63	74.69	161.32
PUDUCHERRY	0.29	2.98	3.27
LAKSHADWEEP	0.04	0.00	0.04
KERALA	38.89	37.98	76.88
KARNATAKA	30.02	74.25	104.26
ANDHRA PRADESH	54.72	52.19	106.92
SUB TOTAL WEST	112.98	241.37	354.35
MAHARASHTRA	63.15	131.58	194.72
MADHYA PRADESH	24.69	43.73	68.41
GUJARAT	16.67	49.48	66.16
GOA	0.55	3.78	4.33
DAMAN & DIU	0.27	0.33	0.60

Annexure referred to part (b) of Lok Sabha Unstarred Question No. 1339 for 02.05.2016

Total numbers of established cases of irregularities by OMC distributors during the period of last three year and current year i.e. 2012-13, 2013-14, 2014-15 & Apr'15 - Jan'16

STATE/UT	No. of established cases of irregularities
Chandigarh	87
Delhi	301
Haryana	275
Himachal Pradesh	24
Jammu & Kashmir	140
Punjab	357
Rajasthan	369
Uttar Pradesh	1887
Uttranchal	138
Sub Total North	3578
Andaman & Nicobar	0
Arunachal Pradesh	8
Assam	142
Bihar	350
Jharkhand	165
Manipur	3
Meghalaya	12
Mizoram	4
Nagaland	0
Odissa	314
Sikkim	0
Tripura	4
West Bengal	192
Sub Total East	1194
Chattisgarh	151
Dadra & Nagar Haveli	0
Daman & Diu	3
Goa	19
Gujarat	383
Madhya Pradesh	630
Maharashtra	625
Sub Total West	1811
Andhra Pradesh	452
Karnataka	417
Kerala	265
Lakshadweep	0
Pudicherry	5

Tamilnadu	305
Telangana	166
Sub Total South	1610
All India	8193

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 1339 for 02.05.2016

Number of inspections carried out of IOC distributors during last three year and current year i.e. 2012-13, 2013-14, 2014-15 & Apr'15-Jan'16

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STATE/UT	Total	Apr'15 - Jan'16	2014-15	2013-14	2012-13
CHANDIGARH	331	35	211	39	46
DELHI	1978	416	578	569	415
HARYANA	1466	341	356	397	372
HIMACHAL PRADESH	1060	170	294	278	318
JAMMU & KASHMIR	868	205	156	272	235
PUNJAB	1654	518	224	474	438
RAJASTHAN	2677	696	501	717	763
UTTAR PRADESH	7134	2239	1823	1584	1488
UTTRANCHAL	909	212	257	216	224
SUB TOTAL NORTH	18077	4832	4400	4546	4299
ANDAMAN & NICOBAR	77	21	29	9	18
ARUNACHAL PRADESH	186	25	86	29	46
ASSAM	2259	263	541	814	641
BIHAR	2146	721	630	402	393
JHARKHAND	1209	228	336	348	297
MANIPUR	369	99	85	104	81
MEGHALAYA	152	27	47	34	44
MIZORAM	270	56	48	89	77
NAGALAND	212	15	51	52	94
ODISSA	1251	470	440	139	202
SIKKIM	229	92	67	37	33
TRIPURA	276	62	48	88	78
WEST BENGAL	3161	855	979	661	666
SUB TOTAL EAST	11797	2934	3387	2806	2670
CHATTISGARH	1210	261	304	311	334
DADRA & NAGAR HAVELI	0				
DAMAN & DIU	0				
GOA	40	4	6	11	19
GUJARAT	3345	627	849	838	1031
MADHYA PRADESH	3304	754	706	782	1062
MAHARASHTRA	1950	407	390	353	800
SUB TOTAL WEST	9849	2053	2255	2295	3246

ALL INDIA	53735	12702	13887	13443	13703
SUB TOTAL SOUTH	14012	2883	3845	3796	3488
TELANGANA	377	186	191		
TAMILNADU	6114	1118	1941	1700	1355
PUDUCHERRY	54		29	25	
LAKSHADWEEP	0		0		
KERALA	2034	495	577	456	506
KARNATAKA	2092	565	500	496	531
ANDHRA PRADESH	3341	519	607	1119	1096

		Annexure
		III
		BPC

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 1339 for 02.05.2016

BPC: DETAILS OF STATE WISE INSPECTION CARRIED OUT FOR FOR THE LAST THREE YEARS AND CURRENT YEAR APRIL -JAN'16 April/Jan'16 STATE 2013-14 2014-15 Total 2012-13 CHANDIGARH DELHI **HARYANA** HIMACHAL PRADESH JAMMU & KASHMIR PUNJAB RAJASTHAN UTTAR PRADESH UTTRANCHAL **SUB TOTAL NORTH** ANDAMAN & NICOBAR ARUNACHAL **PRADESH** ASSAM BIHAR **JHARKHAND** MANIPUR MEGHALAYA MIZORAM NAGALAND **ODISSA** SIKKIM TRIPURA WEST BENGAL **SUB TOTAL EAST** CHATTISGARH DADRA & NAGAR HAVELI DAMAN & DIU GOA GUJARAT MADHYA PRADESH MAHARASHTRA **SUB TOTAL WEST** ANDHRA PRADESH KARNATAKA KERALA LAKSHADWEEP

ALL INDIA TOTAL	8910	8349	13296	12345	42900
SUB TOTAL SOUTH	1181	1200	2838	3054	8273
TELANGANA	0	0	0	409	409
TAMILNADU	385	348	796	445	1974
PUDICHERRY	11	0	5	45	61

HPC

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 1339 for 02.05.2016

Total number of Inspections carried out on LPG Distributorships during last three years and current year i.e. 2012-13, 2013-14, 2014-15 & Apr'15-Jan'16

	HPC						
STATE/UT	Total	Apr'15 - Jan'16	2014-15	2013-14	2012-13		
CHANDIGARH	103	28	21	29	25		
DELHI	992	126	122	393	351		
HARYANA	539	186	146	72	135		
HIMACHAL PRADESH	157	53	32	45	27		
JAMMU & KASHMIR	585	166	79	136	204		
PUNJAB	1616	466	446	340	364		
RAJASTHAN	2099	429	453	732	485		
UTTAR PRADESH	3118	1043	982	547	546		
UTTRANCHAL	319	64	166	14	75		
SUB TOTAL NORTH	9528	2561	2447	2308	2212		
ANDAMAN & NICOBAR	0	0	0	0	0		
ARUNACHAL PRADESH	0	0	0	0	0		
ASSAM	91	6	0	61	24		
BIHAR	631	102	159	149	221		
JHARKHAND	410	111	103	89	107		
MANIPUR	0	0	0	0	0		
MEGHALAYA	0	0	0	0	0		
MIZORAM	0	0	0	0	0		
NAGALAND	0	0	0	0	0		
ODISSA	1097	246	414	226	211		
SIKKIM	0	0	0	0	0		
TRIPURA	0	0	0	0	0		
WEST BENGAL	1216	243	266	370	337		
SUB TOTAL EAST	3445	708	942	895	900		
CHATTISGARH	569	116	99	123	231		
DADRA & NAGAR HAVELI	11	0	0	0	11		
DAMAN & DIU	68	0	0	20	48		
GOA	759	239	285	91	144		
GUJARAT	2027	401	457	725	444		
MADHYA PRADESH	2357	510	547	901	399		
MAHARASHTRA	6797	1485	1599	1753	1960		
SUB TOTAL WEST	12588	2751	2987	3613	3237		
ANDHRA PRADESH	4588	522	663	1571	1832		
KARNATAKA	2703	555	655	825	668		
KERALA	956	189	220	275	272		

ALL INDIA	<u>36137</u>	<u>8075</u>	<u>8362</u>	<u>9974</u>	<u>9726</u>
SUB TOTAL SOUTH	10576	2055	1986	3158	3377
TELANGANA	377	252	125	0	0
TAMILNADU	1870	477	311	481	601
PUDICHERRY	82	60	12	6	4
LAKSHADWEEP	0	0	0	0	0